Online e-Court Fee

StockHolding introduced the Online Gateway Payment module for payment of e-Court fee through the internet for the first time in the NCT of Delhi, followed by Chhattisgarh, Himachal Pradesh, Rajasthan, Punjab, Uttarpradesh and Tamil Nadu. The system is user friendly and has been designed to ensure ease and convenience in court fee payment to the general public.

Online e-Court Fee System involves three simple steps:

- **Registration**: Client makes a one-time registration which can be used across all SHCIL online products available for that State.
- **Online payment**: Besides offering the facility for single transactions, client will also be able to make a one-time payment to be maintained as imprest balance and utilise the same over a period of time for generating e-court fees of various denominations
- Receipt Generation: Client will have the convenience to generate an e-Court fee receipt anytime and from anywhere via the internet without having to go thru the hassles of long queues and tiresome formalities.

The e-Court Fee receipt generated online can be printed on any printer and submitted as a valid proof of court fee payment in all approved courts of respective States.

Visit our website <u>www.shcilestamp.com/</u> and go to e-Court Fees Section as shown in fig.1

Introduc	tion About Us Download	e-Registration e-Court Fees	FAQ Contact U
Welcome to e	-Stamping webs	ite	
		a second second	
Please select the state,	Т	o access the e-stamping system,	
to view the desired page.	c	lick the button below.	
States List		Secure Login	
		Online Payment	
> Verify e-Stamp Cert	ificate		
> Latest updates new			
Stamp	duty Payment - Issuance of	New Shares for NCT of Delhi	
and the second	mping application : Internet Explo	rer versions 8 & 9, Mozilla Firefox 16 to	24.0, Google Chrom

Online user has to select the "Online Users" option from LOV and click on "Secure Login" button.as shown in fig.2

INTRODUCTION :	Please select the User Type and click Secure Login button.
Ministry of Finance, Government of India appointed Stock Holding Corporation of India Ltd as Central Record Keeping Agency (CRA) for Computerization of Stamp Duty Administration System (C-SDAS).	Online Users
As a major e-governance initiative, several State Governments have authorised StockHolding to collect non- judicial and judicial stamp duty payment through our e-stamping and e-Court fees system.	Downloads
The Government of NCT of Delhi implemented e-Court Fee system for Judicial Stamp collection purposes w.e.f. 20th November 2012 . India's second state to launch e-Court fee system was Chhattisgarh at High Court, Bilaspur on 16-Mar- 2016 and third was Himachal Pradesh on 19th Aug., 2016. Subsequently it was launched in the states of Rajasthan, Punjab and Uttar Pradesh wef 02nd September, 2016 and 22nd Dec. 2016 and 19th August, 2017 respectively. The latest State to launch E-court fee is Tamilnadu wef 20th April, 2018.	Contacts
e-Court Fee system is an internet based application that gives you the convenience of paying court fees without hassles involved in obtaining physical Judicial Stamps. The system is secure and reliable.	

Fig.2

First time User of the Online e-Court Fee System is required to Register and generate the User ID and password. This User ID is common for Online e-Stamping , online e-Registration and online e-Court Fee collection systems. i.e. If the User is already having an ID for Online e-Court Fee System then the same credentials can be used for online e-Stamping Payment and online e-Registration.

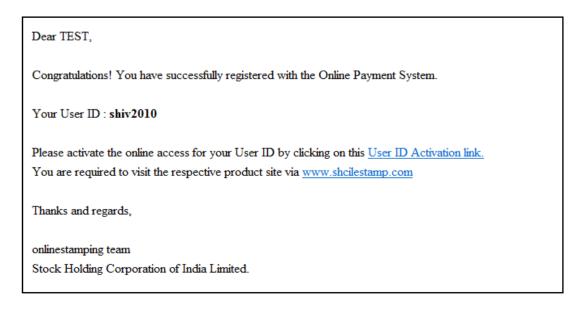
Online User will enter all the mandatory details and only after he/she accepts the terms and conditions, user can save the entry as shown in fig.3 & fig.4

		u Woleeme Neu Lleer	Release : 2303201
Sign In		:: Welcome New User	Frequently Asked Que
User ID :		Please register to generate your User ID for accor assistance, please email us at onlinestamping[
Password :		Register Now 🕨	
	Use Virtual KeyBoard		4
Verify Code :	JZVKN		
Retype Verify Code:			
Product :	Court Fee Payment		
Sign In	orgot Password Resend Activation Link		
orgin in			

:: User Registration		Back to Login
	* In	dicates that the field is mand
User ID *		
Password *		
Confirm Password *		
Note:- This will be used for veri	fication for Change/ Forgot Password	
Security Question *	Choose a question	
Answer*		
User Type *	C Corporate 🔹 Individual / Proprietor Firm C Partnership Firm	
First Name *		
Last Name *		
Gender *	C Male C Female	
Birth Date *		
Pan No		
Occupation		
Mobile No *		
Correspondence Address *		
Pin *		
Select State *	Select State	
Select State		
Note:- User ID and Password de	stails will be mailed to this email ID	
E-Mail ID *		
-		
	o y L p d Please enter the image text below	
Ca	n't read this? Try another (**Letters are case-sensitive)	
I accept all Terms and Co	ndition	
ONLINE PAYMENT TE	RMS AND CONDITIONS	[王]
	d Conditions under which you (Visitor) may visit this Web site. Please read this ditions stated here, we would request you to exit this site. You should visit this	
	III	base beriodicanty to re-
	Save Clear Back	



Confirmation of a successful registration is sent on the email id provided during the registration process. The User will have to click the link in the email as shown below and visit the page. Only after this, the account will get activated. Upon activation, an SMS will be sent to the registered mobile number.



After successful activation through the link, the Online User can login into the system. Following options are available on the screen. As shown in fig.5

	2 million		
Welcome Anuradha Khatavka	r [anuradha84]	Last Login Time : 20-APR-2018 12:44:55 PM	Home Change Profile
Account Balance	:: e-Court Fee		
Make Payment			
e-Court Fee Generation	Online e-Court fee is now available at	Madras High Court, Chennai and it's Bench at Madurai	
View Transactions	Online e-court fee is available for Com	mercial Court of Rajasthan,Jaipur.	
View Payments Refunds	Receipt Printing will only work in Micro Please do following steps to check or it 1. If Java is not installed in your PC/sys	stem, kindly download the Java from <u>here.</u> ur Browser, kindly check the guide for <u>How to enable java in browser</u> .	
	It is the responsibility of each online us accessing the Online e-Court Fee syst	er to properly manage their user accounts, user IDs and passwords for the lem.	corresponding user ID for
	Welcome to e-Court Fee Online Modul	e	
	A typical user may use following option	IS :	

Fig.5

Make Payment :

Before generation of e-Court receipt user has to update the account balance through "Make Payment" option. User has to select the state for which he wish to pay (from LOV), amount and the Payment mode (Net Banking/Debit Card) from LOV. Refer fig.6

	12 mar		
Welcome Anuradha Khatavkar [a	anuradha84]	Last Login Time : 20-APR-2018 12:44:55 PM Home	<u>Change P</u>
Account Balance Make Payment e-Court Fee Generation View Transactions View Payments Refunds	All Debit cards (Visa, M transaction. Applicable taxes as per Taxes may change subje	* Indicates that the field is mandator Tamil Nadu U D L L L L L L L L L L L L	— y.
	Charges Applicable Total Amount to Pay	0 0	
		Initiate Payment Clear	

Fig.6

e-Court fee Generation:

On updating the sufficient balance in the account, user can proceed for e-Court receipt entry by selecting "e-Court fee Generation" option. System will display the available account balance on the screen. The receipt date, account reference number and account description are the auto populated fields. User has to select the name of the state from LOV and enter the amount. Name of the Litigant is the mandatory field for online e-Court generation. On entering all mandatory

Account Balance	:: e-Court Fee Re	ceipt Generation	
Make Payment			* Indicates that the field is mandatory.
e-Court Fee Generation	Receipt Date	20-APR-2018	indicates that the nero is mandatory.
/iew Transactions	Account Reference	Anuradha Khatavkar	
/iew Payments	Account Description	Online Payment	
Refunds	Select Location *	Select State Please select location	n.
	Account Balance	0	
	Name of Litigant *		
	Court Fee Amount *	0	



Once the user clicks on submit button, system shows a pop up window which re-confirms whether user wants to generate the receipt. User has to click on OK button. As shown in fig.8

Online e-Court Fee Paym	ent System		About Online, Dament Schlere
Welcome Ditin Jindai (didiinjindai) Account Balance Make Payment e-Count Fise Generation View Transactions View Payments	:: e-Court Fee Receip Receipt Date Account Reference Account Reference Balect Location * Name of Litigent * Account Balence Court Fee Amount *	Are you sure you want to save the entry for amount 10 ? [Ten Rupees] Note :- Amount of rupees 10 will be deducted from your Account Balance. DK Cancel	Home Chance Profile Loosat
Terrs are Constitutes Discourse		Submit Clear	© Stack Holding Corporation of India Ltd.

Fig.8

On re-confirmation done, system shows the e-Court receipt print screen. User has to click on "Print Receipt" button for printing of receipt. As shown in fig.9

Online e-Court Fee Payment	System			Akosi Coline Payment Scolery
Welcome Ditin Jindal (diditinjindal) Account Balance Nake Payment	:: Court Fee Receip		aat lagin Time : 30-303-3013 H 37-34 AM	Herne Chanses Profile Leozat
e Celori Fee Generatios View Traesactions View Payments	Litigent Name Account Reference Count Ree UNN Count Fee Amount	DITH JINDAL DITH JINDAL TECT285901359K330 10		
			Print Receipt	

Fig.9

On successful printing of receipt, system displays message on screen. As shown in fig.10

Online e-Court Fee Payment S	ystem		About Online Payment System
Velcome Ditin Jindal (diditinjindal)		Least Login Time : 30-JUE-3013 11:07:04 AM	Home Change Profile Leonat
Account Balance	:: Court Fee Receipt Printing		
Make Payment			
e-Court Fee Generation	Printing Court Fee UIN "TSCT205901359K330"		
View Transactions			
View Payments			

Fig.10

View Transaction:

View transaction option displays all the previous transactions done by the users. Print Receipt option is also available here. User has to click on the bullet icon against any particular transaction for printing that particular receipt. Refer fig.11

ome Umadevi Divisetti [I	umadevi]			Las	t Login Time : 20-	APR-2018 11:36:35	5 AM		<u>Home Chan</u>
count Balance :: View e-Court Fee Transactio		ons					View History Transa		
ke Payment	List of I	act 10.1	Transactions						
Court Fee Generation		Select		Name of Litigant	Location	Receipt Date	Amount	Status	Transaction Date
w Transactions	1	С	CGCT2041D1800Q097	ABC	CHATTISGARH	20-APR-18 16:00		Not Printed	20-APR-18 04:00
w Payments	2	0	CGCT1550I1713P619	AB	CHATTISGARH	15-SEP-17 15:13	1	Printed	15-SEP-17 03:13
funds									
				Print Receip	i Rep.	rint Receipt			
				vithin 12 hours from		and an ended			

Fig.11

User can use the Reprint Option if Online e-Court Receipt is not generated owing to any reason like (connectivity problem, power failure, printer problem etc) Refer fig.12

Online e-Court Fee Payme	ent Syst	tem								tout Online Payment System
	6	7								
Welcome Ditin Jindal (diditinjindal)				Lant	iogin Time : 30-JUII-30	11 11 52:10 AM			Home Ch	ange Profile Legast
Account Balance Make Payment	:: View	e-Cou	t Fee Transactions						View History Tran	sactions
e-Court Fee Generation		est 10 Tra								
View Transactions	Sr No.	Select	e-Court Fee Receipt TSCT206901369x330	Name of Litigant	Location TEST STATE	Receipt Date 29-JUL-13 12:00	Amount	Status Printed	Transaction Date 29-JUL-13 11:59	
View Payments				Print Receip	it Repri	nt Receipt				
	An e-Co Only the	urt fee reo last re-pri	ceipt should be done within apt is allowed to be reprinted and e-Court Fee receipt will -court fee receipt will render	d only thrice (i.e 3 times be valid.	only).					

Fig.12

View Payment:

User can check the payment history by particular period. User has to enter from and to date and click on "Check History" button and system will display the same on the screen. Refer fig.13

/elcome Anuradha Khat	avkar [anuradha84]	Last Login Time : 20-APR-2018 03:55:02 PM				
Account Balance	:: View Online Payment History					
Make Payment						
e-Court Fee Generation			* Inc			
View Transactions	From Transaction Date *					
View Payments	To Transaction Date *	1C.				
Refunds						
		Check History Clear				

Fig.13

Refund:

User can ask for the refund of money available in his account , by Refund option. User can opt for either partial or full refund. Refr fig .14

Welcome Umadevi Divisetti [uma	devi]		L	last Login Time	: 20-APR-20	18 04:00:08 PM		Ho	ome Cha
Account Balance	:: Refunds								
Make Payment	Account Balance details								
e-Court Fee Generation	Refund	Location	Balar	0.00	Status				
View Transactions	(C)	CHATTISGARH	Dalai	98 Active					
View Payments Refunds Refunds									
:: Refund Details							<u>View Refund</u>	I History	
	Refund Reference	Request Date	Location	Refund An	nount	Bank Details	Status	Payment Details	
	Records Not Found								1

Fig.14

User has to enter the refund amount and other mandatory details and click on "Initiate Refund" button. As soon as user clicks on Initiate Refund button an auto mail will be sent to the StockHolding office with refund details. Refer fig.15

Welcome Umadevi Divisetti [umadevi]		Last Login Time : 20-APR-2018 04:00:08 PM			
Account Balance	Generate Refund Request				
Make Payment					
e-Court Fee	Location *	CHATTISGARH			
Generation	Available Balance	98			
View Transactions	Amount to Refund *				
View Payments	Balance Amount*				
Refunds	Bank Details				
	Beneficiary Name*				
	Bank Name*				
	Bank Branch*				
	Bank Account No*				
	Bank IFSC Code*				
	Refund request can be generated only against available imprest balance. If your account has been debited and the amount is not reflecting in the system, kindly check the status by second w				
		Initiate Refund Clear			
	Fig.1	5			